

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-514

(IB)-73(PB)/2017

IA/1848/2024, CA/2020/2019, CA/2647/2019, CA/2648/2019,
CA/50/2020, CA/884/2020, IA/3645/2020, IA/747/2021, IA/4567/2021,
Appeal (IBC)/76/2022

IN THE MATTER OF:

M/s. Anant Overseas Pvt. Ltd.

.....Applicant

Vs.

M/s. Global Houseware Ltd.

.....Respondent

SECTION

U/s 9 of (IBC) in Liq.

Order delivered on 29.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent : Mr. Gaurav Rai, Mr. Abhay Gupta, Advs.
For the Liquidator : Mr. Iswar Mohapatra, Adv.
For the Assignee : Ms. Shivani Gera, Adv. in CA/2648/2019,
CA/50/2020, CA/884/2020, IA/3645/2020,
IA/747/2021 & IA/4567/2021

ORDER

Due to paucity of time, the matter is listed on **03.06.2024.**

Sd/-
(Court Officer)